

National Company Law Tribunal

Allahabad Bench

CP NO. 12/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Ampee Laboratories India Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajeev Goel	Advocate	Petitioner	
2.	KULDEEP SINGH	STA	O.L.	K. Singh

CP No. 12/2016

Advocate, Shri Rajeev Goel for the petitioner company. Shri Kuldeep Singh, proxy for the O.L.

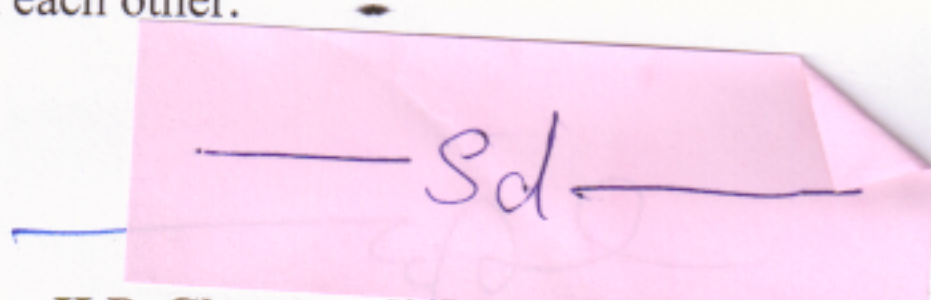
Arguments of counsel on sanction of the 'Proposed Company Scheme for Amalgamation' are heard.

The parties are at liberty to file their written submission, if any, within a week by exchanging the same with each other.

The order is reserved.

Date: 14/11/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi, Member(Judicial)